

## Annexure 8

Name of the corporate Debtor: Global Energy Private Limited

Date of Commencement of CIRP: 06.05.2022

List of creditors as on: 18.04.2023

## List of Operational Creditors (Other than Workmen, Employees and Government dues)

(Amount in INR)

Sr. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	whether related party	% of voting share in CoC					
1	Dhariwal Industries Private Limited	22-06-2022	12,93,47,588	12,93,47,588	Operational Creditors	-	-	No	-	-	-	-	-	On receipt of additional information that has come to the notice of the RP, the claim is hereby admitted.
2	Indapur Dairy & Milk Products Limited	21-06-2022	48,53,717	48,53,717	Operational Creditors	-	-	No	-	-	-	-	-	Approved and Admitted.
3	Modern India Limited	17-06-2022	1,95,27,992	1,93,65,993	Operational Creditors	-	-	No	-	-	-	1,61,999	-	1. Interest amount claimed has been admitted till the date of commencement of CIRP i.e 06.05.2022.
4	Nirani Sugars Limited	22-06-2022	22,82,20,530	-	Operational Creditors	-	-	No	-	-	-	22,82,20,530	-	The quantum of the claim amount cannot be admitted as the same is the subject matter of the pending dispute between the claimant and the CD. 1. KYC of Company and authorised person and Authority Letter not provided 2. As the matter is sub-judice and therefore we not admitting your claim.
5	POSCO Maharashtra Steel Private Limited	21-06-2022	9,67,16,936	-	Operational Creditors	-	-	No	-	-	-	9,67,16,936	-	1. The amount of claim is not accepted as the matter is sub-judice as an appeal is filed against the Arbitration Award based on which the claim was verified.
6	R. M. Dhariwal HUF	22-06-2022	2,81,92,780	2,81,92,780	Operational Creditors	-	-	No	-	-	-	-	-	On receipt of additional information that has come to the notice of the RP, the claim is hereby admitted.
7	Siddayu Ayurvedic Research Private Limited	21-06-2022	8,10,06,316	8,10,06,316	Operational Creditors	-	-	No	-	-	-	-	-	On receipt of additional information that has come to the notice of the RP, the claim is hereby admitted.
8	ValueLabs LLP	20-06-2022	12,72,11,158	10,92,76,683	Operational Creditors	-	-	No	-	-	-	1,79,34,475	-	Claim of Rs. 17,934,475/- not admitted as Interest amount claimed for some invoices have not been admitted as there is no interest clause in those invoices
9	Morries Energy Limited	22-06-2022	99,07,998	99,07,998	Operational Creditors	-	-	No	-	-	-	-	-	1. Amount has been approved based on supporting document provided. (I referred the attachment given in the application made to IBC by OC againsts GEPL).
10	Tata Communications Limited	22-06-2022	2,00,78,324	-	Operational Creditors	-	-	No	-	-	-	2,00,78,324	-	The Resolution Professional being an officer of the Court does not have adjudicatory powers as per the provisions of the Code and underlying Regulations and the undersigned can only verify basis the records available with the undersigned, however, in case you are aggrieved with the decision of the undersigned your good office may approach the Hon'ble Adjudicating Authority.

11	DNH Spinners Private Limited	24-06-2022	30,67,382	20,76,729	Operational Creditors	-	-	No	-	-	-	9,90,653		1. As per email dated 11-10-2022, the section 3 in The Interest Act, 1978, state "the Power of court to allow interest". Accordingly, we have no such order of any court and no other basis to admit the interest amount.
12	Jiwarajka Textile Industries	24-06-2022	13,81,050	5,87,742	Operational Creditors	-	-	No	-	-	-	7,93,308		1. Principal Amounted on the basis of Ledger provided on page No.112. i.e Rs. 10,87,742/- after deduction of Deposit amount of Rs. 5,00,000/-. 2. The section 3 in The Interest Act, 1978, state "the Power of court to allow interest". Accordingly, we have no such order of any court and no other basis to admit the interest amount.
13	Bangalore Electricity Supply Company Limited	25-06-2022	47,27,66,684	-	Operational Creditors	-	-	No	-	-	-	47,27,66,684	-	1. As the matter is subjudice and therefore we not admitting your claim. The quantum of the claim amount cannot be admitted as the same is the subject matter of the pending dispute between the claimant and the CD
14	Sarda Metals and Alloys Ltd	08-06-2022	1,00,60,143	99,26,149	Operational Creditors	-	-	No	-	-	-	1,33,994	-	1. Interest amount claimed has been admitted till the date of commencement of CIRP i.e 06/05/2022. 2. Authority letter for claim filing and KYC of the same not provided
15	Jadhao Gears Limited	01-07-2022	52,37,327	52,37,327	Operational Creditors	-	-	No	-	-	-	-	-	1. The claim amount has been admitted on the basis of supporting documents provided.
16	Heritage Foods Limited	17-07-2022	34,25,774	34,25,774	Operational Creditors	-	-	No	-	-	-	-	-	1. Authority letter for claim not provided
17	Innovatiview India Pvt Ltd	26-06-2022	13,55,09,796	7,36,29,579	Operational Creditors	-	-	No	-	-	-	6,18,80,217		1. Sales Invoices copies are not provided. 2. Copy of MSME certificate not provided. 3. Please provide the basis of the Interest amount claimed. 4. Please also provide the Interest calculation sheet in excel.
18	Mala Verma	28-06-2022	64,13,188	23,66,000	Operational Creditors	-	-	No	-	-	-	40,47,188	-	1. Claim of Rent has been admitted till the date of 30.11.2020 i.e till the date of lease agreement valid.
19	Maharashtra State Electricity Distribution Company Limited (MSEDCL)	21-06-2022	16,42,02,471	16,23,04,565	Operational Creditors	-	-	No	-	-	-	18,97,906	-	As per the additional information received to the RP, and in view of the deliberations and further communications on the same and taking into consideration of the contents of order dated 22.12.2022 passed by the Hon'ble Appellate Tribunal for Electricity in IA No. 2146 of 2022 in Appeal No. 152 of 2019 it is submitted your claim is admitted subject to final orders in Appeal No. 152 of 2019
20	Pradip Krishen	15-06-2022	3,25,75,101	70,73,571	Operational Creditors	-	-	No	-	-	-	2,55,01,530	-	1. We had admitted the Rent amount claim and other expenses till the rent agreement valid i.e. 25-Feb-20 after adjustment of security deposit. Also, We had not admitted the Damage amount Claim, as there is no base for such amount.

21	Jaiprakash Power Ventures Limited	08-09-2022	49,04,82,449	-	Operational Creditors	-	-	No	-	-	-	49,04,82,449	-	As per IB Code and CIRP Regulation, creditor who fails to submit claim within fourteen days can submit the claim, on or before the Ninetieth day of the Insolvency Commencement Date (i.e till 06.09.2022 in our case). However, the claim was received after 06.09.2022. Accordingly, the claim has not been accepted.
22	Cipla Limited	09-11-2022	68,54,310	-	Operational Creditors	-	-	No	-	-	-	68,54,310	-	As per IB Code and CIRP Regulation, creditor who fails to submit claim within fourteen days can submit the claim, on or before the Ninetieth day of the Insolvency Commencement Date (i.e till 06.09.2022 in our case). However, the claim was received after 06.09.2022. Accordingly, the claim has not been accepted.
23	Telangana State Electricity Regulatory Commission, Hyderabad	26-10-2022	2,00,000	-	Operational Creditors	-	-	No	-	-	-	2,00,000	-	As per IB Code and CIRP Regulation, creditor who fails to submit claim within fourteen days can submit the claim, on or before the Ninetieth day of the Insolvency Commencement Date (i.e till 06.09.2022 in our case). However, the claim was received after 06.09.2022. Accordingly, the claim has not been accepted.
24	Biocon Limited	15-11-2022	30,97,069	-	Operational Creditors	-	-	No	-	-	-	30,97,069	-	As per IB Code and CIRP Regulation, creditor who fails to submit claim within fourteen days can submit the claim, on or before the Ninetieth day of the Insolvency Commencement Date (i.e till 06.09.2022 in our case). However, the claim was received after 06.09.2022. Accordingly, the claim has not been accepted.
25	Hindusthan National Glass and In	09-12-2022	57,08,962	-	Operational Creditors	-	-	No	-	-	-	57,08,962	-	As per IB Code and CIRP Regulation, creditor who fails to submit claim within fourteen days can submit the claim, on or before the Ninetieth day of the Insolvency Commencement Date (i.e till 06.09.2022 in our case). However, the claim was received after 06.09.2022. Accordingly, the claim has not been accepted.
26	TDK India Private Limited	24-01-2023	70,62,262	-	Operational Creditors	-	-	No	-	-	-	70,62,262	-	As per IB Code and CIRP Regulation, creditor who fails to submit claim within fourteen days can submit the claim, on or before the Ninetieth day of the Insolvency Commencement Date (i.e till 06.09.2022 in our case from the date of receipt of order). However, the claim was received after 06.09.2022. Accordingly, the claim has not been accepted.
27	BSES Yamuna Power Limited	24-02-2023	20,90,27,656	-	Operational Creditors	-	-	No	-	-	-	20,90,27,656	-	As per IB Code and CIRP Regulation, creditor who fails to submit claim within fourteen days can submit the claim, on or before the Ninetieth day of the Insolvency Commencement Date (i.e till 06.09.2022 in our case from the date of receipt of order). However, the claim was received after 06.09.2022. Accordingly, the claim has not been accepted.

28	Shyam Indus Power Solutions Private Limited	11-04-2023	2,88,69,536	-	Operational Creditors	-	-	No	-			2,88,69,536		As per IB Code and CIRP Regulation, creditor who fails to submit claim within fourteen days can submit the claim, on or before the Ninetieth day of the Insolvency Commencement Date (i.e till 06.09.2022 in our case from the date of receipt of order). However, the claim was received after 06.09.2022. Accordingly, the claim has not been accepted.
<b>Total</b>			<b>2,33,10,04,499</b>	<b>64,85,78,511</b>		-	-		<b>0%</b>	-	-	<b>1,65,35,56,452</b>	-	